

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.27  
Appeal/7(AHM)2021

**Proceedings under Section 58 r.w 59 of Co.Act, 2013**

**IN THE MATTER OF:**

Bharat Vijaybhai Bhatt  
V/s

Flowchem Emgineering Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..10/08/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None

For the Respondent : None

**ORDER**

Pleadings are complete.

The matter stands adjourned to 12.10.2022.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

Rajeev

-SD-

**MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**